

sick industrial companies are required to be referred to the Board for Industrial and Financial Reconstruction (BIFR) for determination of remedial and other measures which need to be taken in respect of such companies. BIFR has reported that the cases of sick companies registered with it are dealt with in accordance with the provisions of SICA.

The list of sick companies as well as their requirements for financial assistance is not static as they undergo changes on account of changes in the financial performance and the modifications in the overall revival packages and sacrifices demanded from the Government, financial institutions, labour and other agencies. The proceedings before the BIFR, which are quasi-judicial in nature also proceed in accordance with such analysis and the appraisal of operating agencies. As the Government have to examine all these aspects, it will not be possible to fix time limits for clearance of these proposals.

[English]

#### Bank Loans to Farmers in Tamil Nadu

5644. SHRI N.S.V. CHITTHAN : Will the Minister of

FINANCE be pleased to state :

(a) the number of small and marginal farmers in Tamil Nadu provided with bank loans for installing/boring tubewells by Cooperative Banks, Commercial Banks and Regional Rural Banks in the State separately during each of the last three years and in the current year so far and the quantum of money so granted;

(b) whether any irregularities in granting loans has been noticed;

(c) if so, the corrective steps taken in regard thereto; and

(d) the total value of loans which has since been repaid?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The details of the loan assistance provided by Cooperative Banks, Commercial Banks and Regional Rural Banks (RRBs) in Tamil Nadu to small and marginal farmers for installation of bore/tube wells, for the last three years, as reported by National Bank for Agriculture and Rural Development, is given below :

(Rs. in lakhs)

| Year     | Cooperative Banks |        | Commercial Banks |        | Regional Rural Banks |        | Total |        |
|----------|-------------------|--------|------------------|--------|----------------------|--------|-------|--------|
|          | No.               | Amount | No.              | Amount | No.                  | Amount | No.   | Amount |
| 1993-94  | 48                | 27.7   | 12               | 7.5    | —                    | —      | 60    | 35.2   |
| 1994-95  | 114               | 48.2   | 71               | 38.3   | —                    | —      | 185   | 86.5   |
| 1995-96  | 89                | 31.0   | 101              | 37.3   | —                    | —      | 190   | 68.3   |
| 1996-97* | 41                | 21.5   | —                | —      | —                    | —      | 41    | 21.5   |

\*As on 31.8.1996.

(b) NABARD has reported that no irregularities have been reported in granting loans.

(c) Does not arise.

(d) The repayments are spread over a number of years and only a part becomes due for repayment in any year. The data reporting system does not generate the information in the manner asked for. However, the overall recovery as a percentage of demand for primary land development banks in Tamil Nadu is as under :

| Year  | ending | % recovery (provisional) |
|-------|--------|--------------------------|
| June, | 1993   | 60                       |
| June, | 1994   | 71                       |
| June, | 1995   | 82                       |

#### Cotton Stock

5645. SHRI SYDAIAH KOTA : Will the Minister of TEXTILES be pleased to state :

(a) the quantum of cotton in stock after consumption in the year 1995-96;

(b) the estimated domestic consumption for the year 1996-97; and

(c) the likely production of cotton for the year 1996-97 season ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) In its meeting held on 26/8/96 the Cotton Advisory Board (CAB) estimated a balance stock of 36.02 lakh bales of 170 Kg. each at the end of cotton year 1995-96 (Sept.-Aug.)

(b) and (c). No estimates have been made for the country's cotton crop and domestic consumption for the year 1996-97 as yet.

#### Seizure of Goods

5646. SHRI HARIN PATHAK : Will the Minister of FINANCE be pleased to state :